

COURT-I

In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 80 of 2016

Dated: 21st September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Bangalore Electricity Supply Co. Ltd. ...Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1

ORDER

None for the appellant. List the matter on **22.09.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson